NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP(IB)SRNo.4067/7/HDB/2017		
NAME OF THE COMPANY	Progressive Constructions Ltd		
NAME OF THE PETITIONER(S)	African Banking Corporation Tanzania Limited		
NAME OF THE RESPONDENT(S)	Progressive Constructions Ltd		
UNDER SECTION	7 of IBC		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

N	ame of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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None appears for the petitioner. Objections are not complied with. Post the case on 16.11.2017 for dismissal.

Member (Technical)

Member (Judicial)

RSN